

## Annexure - 3

Name of the corporate debtor: Empee Sugars and Chemicals Limited; Date of commencement of CIRP: 24-02-2022; List of creditors as on: 21-07-2022

## List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of claim not admitted	Amount of claim under verification	Remarks, if any		
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC				Amount of contingent claim	Amount of any mutual dues, that may be set-off
1	Indian Overseas Bank		14/03/22	1,53,65,47,648	1,53,65,47,648	Secured	1,53,65,47,648	Nil	No	8.38	Nil	Nil	0	Nil	
2	Phoenix ARC Private Limited		16/03/22	1,90,75,315	1,90,75,315	Secured	1,90,75,315	Nil	No	0.10	Nil	Nil	0	Nil	
3	IFCI Limited		14/03/22	93,97,03,458	93,97,03,458	Secured	93,97,03,458	Nil	No	5.13	Nil	Nil	0	Nil	
4	Edelweiss Asset Reconstruction Company Limited		14/03/22	14,52,00,22,211	14,42,49,35,864	Secured	14,42,49,35,864	Nil	No	78.69	Nil	Nil	9,50,86,347	Nil	The amount of Rs. 9.5 Crores (approx) is not admitted as the interest calculation was done incorrectly and th same is intimated to the respective Financial Creditor.
5	Power Finance Corporation Limited		10-06-22	61,39,16,862	-	Secured	-	Nil	No	-	Nil	Nil	613916862	Nil	Claims are rejected by the RP in accordance to Regulation 12(2) of IBBI (IRPCP) Regulations, 2016.
6	Empee Distilleries Limited		21/05/22	1,96,70,53,747	1,41,16,86,146	Secured	1,41,16,86,146	Nil	Yes	7.70	Nil	Nil	55,53,67,601	Nil	Amount paid towards Corporate Guarantee issued by EDL to Edelweiss Asset Reconstruction Company Limited as part of Resolution Plan of EDL approved by Hon'ble AA. Assignment in favour of EDL not available hence only principal amount is admitted.
<b>Total</b>				<b>19,59,63,19,241</b>	<b>18,33,19,48,431</b>		<b>18,33,19,48,431</b>			<b>100.00</b>			<b>1,26,43,70,810</b>		

Note: Claim accepted subject to reconciliation with complete/correct books of accounts/ records yet to be provided by Corporate Debtor to RP